

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 42

**IA No. 996/22
And
CP (IB) No. 36/Chd/Pb/2022**

Under Section 95, & 60(5) IBC 2016

In the matter of:-

Punjab National Bank	Vs.Petitioner
Rajesh Mehra	Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned to 18.12.2023.

Sd/-
Court Officer

November 08, 2023
VN